HIGH COURT OF UTTARAKHAND, NAINITAL

NOTIFICATION

No.217/UHC/Admin.A/2022 Dated: Aug.05, 2022

Shri Pankaj Tomar, Additional District & Sessions Judge, Bageshwar is transferred and posted as Additional District & Sessions Judge, Pithoragarh, in newly shifted Court from Bageshwar.

This order will come into force from the date of his taking over charge at Pithoragarh.

By Order of the Court,

Sd/-
(Vivek Bharti Sharma)
Registrar General

No.3749/UHC/Admin.A/2022 Dated: Aug.05, 2022

Copy forwarded for information and necessary action to: -

1. Secretary, Law-cum-L.R., Government of Uttarakhand, Dehradun.
2. Principal Secretary, Legislative, & Parliamentary Affairs, Govt. of Uttarakhand, Dehradun.
3. Accountant General, Uttarakhand, Mahalekhakar Bhawan, Kaulagarh, Dehradun.
4. Principal Secretary/Secretary, Personnel, Government of Uttarakhand, Dehradun.
5. Director, Directorate of Treasuries, Pension & Entitlements, Uttarakhand, 23-Laxmi Road, Dalanwala, Dehradun.
6. Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee-247667, District Hardwar for Publication of the Notification in the next issue of the Gazette of Uttarakhand and also to furnish copy of Gazette to this Court.
7. All the District Judges of the State Judiciary.
8. Principal Judge, Family Court, Dehradun and Judges, Family Courts of State Judiciary.
9. Director, Uttarakhand Judicial & Legal Academy, Bhowali, District Nainital.
10. Member-Secretary, Uttarakhand State Legal Services Authority, ADR Building, High Court Campus, Nainital.
11. All the Registrars of the Court.
12. P.P.S. to Hon'ble the Chief Justice.
13. P.S./P.A. to Hon'ble Judges of the Court with the request to place the notification for kind perusal of Hon'ble Judges.
14. P.S. to Registrar General.
15. Chief Treasury Officer, Bageshwar and Pithoragarh.
16. Assistant Registrar (IT), High Court of Uttarakhand, Nainital for uploading the notification on the website of the Court.
17. Guard File/ Assistant concerned.

Assistant Registrar
Admin.A-2